

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 7834/2024

VISHWANATH

Appellant(s)

VERSUS

RAJ NARAIN (DEAD) THR. LRS

Respondent(s)

Date : 17-09-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sushant Kumar Yadav, Adv.
Mr. Gaurav Lomes, Adv.
Mr. Prithvi Yadav, Adv.
Ms. Radha Rajput, Adv.
Mr. Anurag Singh, Adv.
Mr. Ankur Yadav, AOR

For Respondent(s)

Mr. Raghwendra Tiwari, Adv.
Ms. Mamta Tiwari, Adv.
Ms. Amrita Kumari, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No. 1(i) to 1(iv) are duly represented and counter affidavit has already on record.

Ld. Counsel for petitioner has filed Rejoinder Affidavit along with application for permission to file rejoinder affidavit.

List the matter before the Hon'ble Court with all the I.As.

SUJATA SINGH
Registrar